

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 117(ND)14**  
**CA. NO.**

**CORAM:**



**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017**

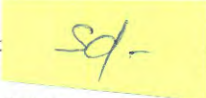
**NAME OF THE COMPANY: M/s Mrs. Harleen Kaur Sethi V/s. M/s. P.S Sethi Management Services Pvt. Ltd.**

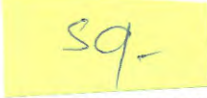
**SECTION OF THE COMPANIES ACT: 397/398, 111**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Arunkathpalia	Sr Adv	Respondents	
2.	Shreya Som	Adv	Respondents	
3.	MR. AMIR SINGH PASRICH		] Petitioner	
4.	MS. DIVYA HARCHANDANI			

**Order**

To come up with connected matter on 24<sup>th</sup> July 2017 for disposal.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

  
[ INA MALHOTRA ]  
MEMBER [J]